

ITEM NO.42

COURT NO.R-2

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s).849 /2006

Mohhmad Akram

Appellant (s)

VERSUS

State of Maharashtra

Respondent(s)

Date: 20/07/2007

This Appeal was called on for hearing today.

For Appellant(s)

Mr. Naresh Kumar,Adv.

Mr. Sudhanshu Choudhary,Adv.

Mrs. Rajshri Dubey,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List the matter before the Hon'ble Court.

(S.G. SHAH)
Registrar